

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).7649/2023

[Arising out of impugned final judgment and order dated 14-03-2023 in WP(C) No.1225/2021 passed by the High Court of Delhi at New Delhi]

HIMANSHU SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 281052/2024 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS, IA No. 172318/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 196155/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 221580/2024 - CLARIFICATION/DIRECTION, IA No. 76275/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 281053/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 281051/2024 - INTERVENTION APPLICATION, IA No. 295541/2024 - INTERVENTION APPLICATION, IA No. 255501/2024 - INTERVENTION/IMPLEADMENT, IA No. 253415/2024 - INTERVENTION/IMPLEADMENT, IA No. 288900/2024 - INTERVENTION/IMPLEADMENT, IA No. 76271/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 77466/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 7626/2023 (XIV)

(FOR INTERVENTION/IMPLEADMENT ON IA 113197/2023, FOR INTERVENTION/IMPLEADMENT ON IA 138848/2023, FOR INTERVENTION/IMPLEADMENT ON IA 232605/2023, FOR INTERVENTION/IMPLEADMENT ON IA 239812/2023, FOR APPLICATION FOR SUBSTITUTION ON IA 183250/2024, FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 200301/2024, IA No. 200301/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 76134/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 77194/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 9409/2023 (XIV)

(IA No. 92592/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 92593/2023 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 9194/2023 (XIV)

(IA No. 91041/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 91034/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Signature Not Verified | Signature Not Verified
Digitally signed by ARJUN BISHT
Date: 2025.02.20 14:52:15
Reason: I am a fool.

SLP(C) No. 9313/2023 (XIV)
(IA No. 91768/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 91767/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12043/2023 (XIV)
(IA No. 64022/2024 - ADDITION/DELETION/MODIFICATION PARTIES, IA
No. 113601/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 16532/2023 (XIV)
IA No. 124801/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 12453/2023 (XIV)
IA No. 198232/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11223-11235/2023 (XIV)
IA No. 106602/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 10798-10799/2023 (XIV)
IA No. 256516/2024 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT
IA No. 104346/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 104344/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11650/2023 (XIV)
IA No. 104765/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 12668/2023 (XIV)
IA No. 120258/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 11307/2023 (XIV)
IA No. 253511/2024 - APPLICATION FOR PERMISSION
IA No. 107259/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 11931/2023 (XIV)
IA No. 113457/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 12435/2023 (XIV)
IA No. 119478/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 119476/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 12691/2023 (XIV)
IA No. 120458/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 120456/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 14471-14477/2023 (XIV)
IA No. 14148/2024 - APPLICATION FOR SUBSTITUTION
IA No. 256487/2024 - CONDONATION OF DELAY IN FILING
IA No. 128065/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 128064/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 230316/2023 - WITHDRAWAL OF CASE / APPLICATION

SLP(C) No. 12309/2023 (XIV)
IA No. 117440/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 12321/2023 (XIV)
IA No. 117613/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 117612/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 13164/2023 (XIV)
IA No. 123215/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 123214/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 14242/2023 (XIV)
IA No. 126715/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 126713/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 22727/2025 - WITHDRAWAL OF CASE/APPLICATION

SLP(C) No. 16133/2023 (XIV)
IA No. 138574/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 10173/2023 (XIV)
IA No. 100994/2023 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 100998/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 22072/2023 (XIV)
IA No. 154025/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 20555/2023 (XIV)
IA No. 162078/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

SLP(C) No. 12343/2023 (XIV)

IA No. 117922/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12428/2023 (XIV)

IA No. 119401/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16136/2023 (XIV)

IA No. 250137/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 134439/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 17384/2023 (XIV)

IA No. 139892/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16131/2023 (XIV)

IA No. 134381/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12923/2023 (XIV)

IA No. 120562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16132/2023 (XIV)

IA No. 134484/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 18592/2023 (XIV)

IA No. 97971/2024 - ADDITION/DELETION/MODIFICATION PARTIES

IA No. 151784/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 13490/2023 (XIV)

SLP(C) No. 23485/2023 (XIV)

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 1594/2024

IA No. 194373/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 18595/2023 (XIV)

FOR APPLICATION FOR SUBSTITUTION ON IA 201375/2023

IA No. 98357/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 167247/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 139223/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15367/2023 (XIV)

IA No. 134874/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 18598/2023 (XIV)
FOR APPLICATION FOR PERMISSION ON IA 25261/2024
FOR impleading party ON IA 25262/2024
FOR INTERVENTION/IMPLEADMENT ON IA 25262/2024
FOR CLARIFICATION/DIRECTION ON IA 199921/2024
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 217184/2024
FOR APPLICATION FOR PERMISSION ON IA 217488/2024
FOR impleading party ON IA 217494/2024
FOR INTERVENTION/IMPLEADMENT ON IA 217494/2024
FOR impleading party ON IA 217529/2024
FOR INTERVENTION/IMPLEADMENT ON IA 217529/2024
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 226083/2024
FOR APPLICATION FOR PERMISSION ON IA 226084/2024
IA No. 97908/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 217184/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 199921/2024 - CLARIFICATION/DIRECTION
IA No. 153688/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 17258/2024 (XIV)
IA No. 130317/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 192339/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 14330/2023 (XIV)
IA No. 127363/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 127351/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 14479/2023 (XIV)
IA No. 256509/2024 - CONDONATION OF DELAY IN FILING
IA No. 128087/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 128086/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16509/2023 (XIV)
IA No. 121048/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 121049/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 26129/2023 (XIV)
IA No. 233579/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 14866/2023 (XIV)
IA No. 132038/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 14603/2023 (XIV)
IA No. 128773/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 16088/2023 (XIV)
IA No. 143601/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 282703/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15749/2023 (XIV)
IA No. 281266/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 281269/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 139556/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 281263/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16733/2023 (XIV)
FOR APPLICATION FOR PERMISSION ON IA 177132/2023
IA No. 150569/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 150570/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16791/2023 (XIV)
FOR APPLICATION FOR SUBSTITUTION ON IA 15013/2024
FOR impleading party ON IA 31726/2024
FOR INTERVENTION/IMPLEADMENT ON IA 31726/2024
IA No. 59489/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 151248/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 21098/2024 (XIV)
IA No. 177150/2023 - APPLICATION FOR PERMISSION
IA No. 158503/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 14643/2023 (XIV)
IA No. 129007/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 129008/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 27480/2023 (XIV)
IA No. 245236/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 18601/2023 (XIV)
IA No. 148760/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 18602/2023 (XIV)
IA No. 155768/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

SLP(C) No. 23467/2023 (XIV)
IA No. 201172/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 18594/2023 (XIV)
FOR APPLICATION FOR PERMISSION ON IA 177171/2023
IA No. 149879/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 149878/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15821/2024 (XIV)

SLP(C) No. 20556-20559/2023 (XIV)
FOR APPLICATION FOR SUBSTITUTION ON IA 15011/2024
FOR APPLICATION FOR PERMISSION ON IA 25645/2024
IA No. 25645/2024 - APPLICATION FOR PERMISSION
IA No. 170292/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 18605/2023 (XIV)
FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 59365/2024
IA No. 59365/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 157647/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 20553/2023 (XIV)
IA No. 163509/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21789/2023 (XIV)
IA No. 179379/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 179376/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20525-20526/2023 (XIV)
IA No. 162116/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 162117/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 21100/2024 (XIV)
IA No. 256506/2024 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 171357/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21792/2023 (XIV)
FOR impleading party ON IA 178891/2024
FOR INTERVENTION/IMPLEADMENT ON IA 178891/2024

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 178924/2024
FOR APPLICATION FOR PERMISSION ON IA 178926/2024
IA No. 178926/2024 - APPLICATION FOR PERMISSION
IA No. 178924/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 178234/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 21770/2023 (XIV)
IA No. 177268/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 177270/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 23064/2023 (XIV)
IA No. 183507/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 106512/2024 - WITHDRAWAL OF CASE / APPLICATION

SLP(C) No. 20527/2023 (XIV)
IA No. 165773/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 22071/2023 (XIV)
IA No. 189590/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 189594/2023 - PERMISSION TO FILE ADDITIONAL
OCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20561/2023 (XIV)
IA No. 171560/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 21778/2023 (XIV)
IA No. 177963/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 177960/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 23885/2023 (XIV)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
196446/2023
IA No. 196446/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 22073/2023 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
188173/2023
FOR APPLICATION FOR SUBSTITUTION ON IA 14938/2024
IA No. 14938/2024 - APPLICATION FOR SUBSTITUTION
IA No. 188173/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 23486/2023 (XIV)
IA No. 206130/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6439/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 54942/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 148975/2024
IA No. 54942/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 148975/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 695/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 266175/2023
IA No. 266175/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 26128/2023 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 230460/2023
IA No. 230460/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 23298/2023 (XIV)
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 212993/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212994/2023
FOR impleading party ON IA 237966/2024
FOR INTERVENTION/IMPLEADMENT ON IA 237966/2024
IA No. 212994/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 237966/2024 - INTERVENTION/IMPLEADMENT
IA No. 212993/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 24571/2023 (XIV)

SLP(C) No. 24572/2023 (XIV)

SLP(C) No. 26389/2023 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 234068/2023
IA No. 234068/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(C) No. 1232/2023 (X)

SLP(C) No. 27482/2023 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 243181/2023
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

226069/2024

IA No. 243181/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 226069/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 27484/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 248578/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 225961/2024

IA No. 248578/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 225961/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 694/2024 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 264212/2023

FOR EXEMPTION FROM FILING O.T. ON IA 264214/2023

IA No. 264212/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 264214/2023 - EXEMPTION FROM FILING O.T.

W.P.(C) No. 1216/2023 (X)

SLP(C) No. 25407/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 235809/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 225084/2024

IA No. 235809/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 225084/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 27481/2023 (XIV)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 225414/2024

IA No. 225414/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 26752/2023 (XIV)

SLP(C) No. 27483/2023 (XIV)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 248513/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 248516/2023

IA No. 248516/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 248513/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 693/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
263545/2023
FOR impleading party ON IA 24083/2024
FOR INTERVENTION/IMPLEADMENT ON IA 24083/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
162974/2024
IA No. 263545/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 24083/2024 - INTERVENTION/IMPLEADMENT
IA No. 162974/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 692/2024 (XIV)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
259254/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
259255/2023
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 243110/2024
IA No. 243110/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 259255/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 259254/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15820/2024 (XIV)
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
257407/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
257413/2023
FOR impleading party ON IA 115441/2024
FOR INTERVENTION/IMPLEADMENT ON IA 115441/2024
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 243120/2024
IA No. 243120/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 257413/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 115441/2024 - INTERVENTION/IMPLEADMENT
IA No. 257407/2023 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS

SLP(C) No. 2785/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
9054/2024
IA No. 9054/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 16085/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
37396/2024
IA No. 37396/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No.3204/2024 (XIV)
IA No. 21364/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16086/2024 (XIV)
IA No. 216989/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 248599/2024 - APPLICATION FOR PERMISSION
IA No. 31509/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 31506/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

SLP(C) No. 16084/2024 (XIV)
IA No. 239201/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 37182/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 37183/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 6440/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 57302/2024
IA No. 57302/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8744/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 81026/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 81027/2024
IA No. 81026/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 81027/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 9576/2024 (XIV)
IA No. 88403/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16095/2024 (XIV)
IA No. 97577/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15822/2024 (XIV)
IA No. 230959/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 119727/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 119726/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15823/2024 (XIV)
IA No. 141152/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 141150/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 12077/2023 (XI)

IA No. 106721/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 113108/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 9577-9579/2023 (XIV)

IA No. 267563/2024 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 94151/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 94150/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 8685-8686/2023 (XIV)

IA No. 129279/2023 - APPLICATION FOR TRANSPOSITION

IA No. 256503/2024 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT

IA No. 86614/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 86615/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 87490/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11907/2023 (XIV)

IA No. 113455/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 14544/2024 (XIV)

IA No. 119211/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 148985/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 982/2024 (XIV)

IA No. 167240/2024 - CONDONATION OF DELAY IN FILING

IA No. 167244/2024 - CONDONATION OF DELAY IN REFILE/CURING THE DEFECTS, IA No. 167245/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 14481/2024 (XIV)

IA No. 113428/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 17404/2024 (XIV)

IA No. 166072/2024 - CONDONATION OF DELAY IN FILING

IA No. 194779/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 166068/2024 - CONDONATION OF DELAY IN REFILE / CURING THE DEFECTS

IA No. 166065/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 166064/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 166066/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 23736/2024 (XIV)

IA No. 143640/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 143638/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 19115/2024 (XIV)

FOR CONDONATION OF DELAY IN FILING ON IA 217793/2024 FOR INTERVENTION/IMPLEADMENT ON IA 217797/2024

IA No. 217795/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 217792/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 217794/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 23405/2024 (XIV)

IA No. 182200/2024 - CONDONATION OF DELAY IN FILING

IA No. 182197/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 182199/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 182198/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 28998/2024 (XIV)

IA No. 230992/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 160975/2024 - CONDONATION OF DELAY IN FILING

IA No. 160973/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(C) No. 476/2024 (X)

IA No. 164086/2024 - GRANT OF INTERIM RELIEF

Diary No(s). 34107/2024 (XIV)

FOR INTERVENTION/IMPLEADMENT ON IA 181743/2024

IA No. 181727/2024 - CONDONATION OF DELAY IN FILING

IA No. 181731/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 35780/2024 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 223514/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 223520/2024

FOR CONDONATION OF DELAY IN FILING ON IA 223521/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 223523/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 223524/2024

IA No. 223521/2024 - CONDONATION OF DELAY IN FILING

IA No. 223524/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 223523/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 36647/2024 (XIV)

IA No. 201322/2024 - CONDONATION OF DELAY IN FILING

IA No. 201318/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 201319/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 36871/2024 (XIV)

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 192926/2024 FOR INTERVENTION/IMPLEADMENT ON IA 194060/2024

IA No. 192923/2024 - CONDONATION OF DELAY IN FILING

IA No. 192922/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 192918/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 192921/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 37832/2024 (XIV)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 210031/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 210034/2024

FOR CONDONATION OF DELAY IN FILING ON IA 210035/2024

IA No. 210035/2024 - CONDONATION OF DELAY IN FILING

IA No. 210034/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 37850/2024 (XIV)

IA No. 232862/2024 - CONDONATION OF DELAY IN FILING

IA No. 232871/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 232869/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 232867/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 232868/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 37912/2024 (XIV)

IA No. 203258/2024 - CONDONATION OF DELAY IN FILING

IA No. 203256/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 221314/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 39409/2024 (XIV)

IA No. 208258/2024 - CONDONATION OF DELAY IN FILING

IA No. 208257/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 208255/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES,

IA No. 208256/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 40352/2024 (XIV)

Diary No(s). 41027/2024 (XIV)

IA No. 246501/2024 - CONDONATION OF DELAY IN FILING

IA No. 246503/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 250549/2024 - INTERVENTION/IMPLEADMENT

IA No. 246498/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 246500/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 41028/2024 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 221533/2024

FOR CONDONATION OF DELAY IN FILING ON IA 221534/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 221538/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 221539/2024

FOR impleading party ON IA 221687/2024

FOR INTERVENTION/IMPLEADMENT ON IA 221687/2024

IA No. 221534/2024 - CONDONATION OF DELAY IN FILING

IA No. 221538/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 221687/2024 - INTERVENTION/IMPLEADMENT

IA No. 221539/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 221533/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 41150/2024 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 212875/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212876/2024

FOR CONDONATION OF DELAY IN FILING ON IA 212880/2024

FOR impleading party ON IA 214713/2024

FOR INTERVENTION/IMPLEADMENT ON IA 214713/2024

IA No. 212880/2024 - CONDONATION OF DELAY IN FILING

IA No. 212876/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 212875/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 41151/2024 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 209647/2024

FOR CONDONATION OF DELAY IN FILING ON IA 209648/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 209649/2024

FOR impleading party ON IA 209654/2024

FOR INTERVENTION/IMPLEADMENT ON IA 209654/2024

IA No. 209648/2024 - CONDONATION OF DELAY IN FILING

IA No. 209649/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 41154/2024 (XIV)

IA No. 223569/2024 - CONDONATION OF DELAY IN FILING
IA No. 223570/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 41162/2024 (XIV)
IA No. 214241/2024 - CONDONATION OF DELAY IN FILING
IA No. 214242/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 41648/2024 (XIV)
FOR CONDONATION OF DELAY IN FILING ON IA 214854/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
214855/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
215933/2024
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 261237/2024
IA No. 261237/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 214854/2024 - CONDONATION OF DELAY IN FILING
IA No. 214855/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 215933/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 41984/2024 (XIV)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 234635/2024
FOR CONDONATION OF DELAY IN FILING ON IA 234636/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
234637/2024
FOR impleading party ON IA 234638/2024
FOR INTERVENTION/IMPLEADMENT ON IA 234638/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
238858/2024
IA No. 234636/2024 - CONDONATION OF DELAY IN FILING
IA No. 234637/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 238858/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 234635/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 42295/2024 (XIV)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
215907/2024
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 215908/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
215909/2024
FOR CONDONATION OF DELAY IN FILING APPEAL ON IA 215910/2024
FOR EXEMPTION FROM FILING O.T. ON IA 215913/2024
IA No. 215910/2024 - CONDONATION OF DELAY IN FILING APPEAL
IA No. 215909/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 215913/2024 - EXEMPTION FROM FILING O.T.
IA No. 215907/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 42650/2024 (XIV)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 216092/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 216093/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 216095/2024

FOR CONDONATION OF DELAY IN FILING ON IA 216097/2024

FOR EXEMPTION FROM FILING O.T. ON IA 216098/2024

IA No. 216097/2024 - CONDONATION OF DELAY IN FILING

IA No. 216095/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 216098/2024 - EXEMPTION FROM FILING O.T.

IA No. 216092/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 42771/2024 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 229145/2024

FOR CONDONATION OF DELAY IN FILING ON IA 229149/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 229151/2024

FOR impleading party ON IA 229156/2024

FOR INTERVENTION/IMPLEADMENT ON IA 229156/2024

IA No. 229149/2024 - CONDONATION OF DELAY IN FILING

IA No. 229151/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 229156/2024 - INTERVENTION/IMPLEADMENT

IA No. 229145/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43165/2024 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 221009/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 221020/2024

FOR CONDONATION OF DELAY IN FILING ON IA 221021/2024

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 221023/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 221025/2024

FOR impleading party ON IA 221033/2024

FOR INTERVENTION/IMPLEADMENT ON IA 221033/2024

IA No. 221021/2024 - CONDONATION OF DELAY IN FILING

IA No. 221025/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 221020/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 221009/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43411/2024 (XIV)

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 251742/2024

FOR CONDONATION OF DELAY IN FILING ON IA 251744/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 251747/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 251749/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 251756/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 251760/2024

FOR impleading party ON IA 251761/2024

FOR INTERVENTION/IMPLEADMENT ON IA 251761/2024

IA No. 251760/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 251744/2024 - CONDONATION OF DELAY IN FILING

IA No. 251742/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 251749/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 251761/2024 - INTERVENTION/IMPLEADMENT

IA No. 251756/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 251747/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43452/2024 (XIV)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 222083/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 222084/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 222085/2024

FOR CONDONATION OF DELAY IN FILING ON IA 222086/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 222087/2024

FOR impleading party ON IA 222089/2024

FOR INTERVENTION/IMPLEADMENT ON IA 222089/2024

IA No. 222086/2024 - CONDONATION OF DELAY IN FILING

IA No. 222087/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 222083/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 222084/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43699/2024 (XIV)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 220872/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 220873/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 220876/2024

FOR CONDONATION OF DELAY IN FILING ON IA 220879/2024

IA No. 220879/2024 - CONDONATION OF DELAY IN FILING

IA No. 220873/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 220872/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 220876/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43814/2024 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 251507/2024

FOR CONDONATION OF DELAY IN FILING ON IA 251508/2024

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 251509/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

251510/2024
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 251512/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
251514/2024
FOR impleading party ON IA 251535/2024
FOR INTERVENTION/IMPLEADMENT ON IA 251535/2024
IA No. 251512/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 251508/2024 - CONDONATION OF DELAY IN FILING
IA No. 251509/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 251514/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 251535/2024 - INTERVENTION/IMPLEADMENT
IA No. 251510/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 251507/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 22576/2024 (XIV)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
223305/2024
IA No. 223305/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 681/2024 (X)
IA No. 236900/2024 - STAY APPLICATION

Diary No(s). 44231/2024 (XI)
FOR CONDONATION OF DELAY IN FILING ON IA 244515/2024
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
244516/2024
IA No. 244515/2024 - CONDONATION OF DELAY IN FILING
IA No. 244516/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 244514/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 44328/2024 (XIV)
FOR CONDONATION OF DELAY IN FILING ON IA 232138/2024
FOR PERMISSION TO FILE APPLICATION FOR DIRECTION ON IA 279432/2024
IA No. 232138/2024 - CONDONATION OF DELAY IN FILING
IA No. 279432/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

W.P.(C) No. 699/2024 (X)
FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
278905/2024
IA No. 278905/2024 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES

Diary No(s). 45036/2024 (XIV)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 240595/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
240596/2024
FOR CONDONATION OF DELAY IN FILING ON IA 240598/2024

FOR impleading party ON IA 240599/2024
FOR INTERVENTION/IMPLEADMENT ON IA 240599/2024
IA No. 240598/2024 - CONDONATION OF DELAY IN FILING
IA No. 240596/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 240599/2024 - INTERVENTION/IMPLEADMENT
IA No. 240595/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 48091/2024 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
246525/2024
FOR CONDONATION OF DELAY IN FILING ON IA 247537/2024
IA No. 247537/2024 - CONDONATION OF DELAY IN FILING
IA No. 246525/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
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Diary No(s). 49573/2024 (XIV)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 264856/2024
FOR CONDONATION OF DELAY IN FILING ON IA 264858/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
264859/2024
FOR impleading party ON IA 264860/2024
FOR INTERVENTION/IMPLEADMENT ON IA 264860/2024
IA No. 264858/2024 - CONDONATION OF DELAY IN FILING
IA No. 264859/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 264860/2024 - INTERVENTION/IMPLEADMENT
IA No. 264856/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 49635/2024 (XIV)
IA No.251795/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
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IA No. 251795/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
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Diary No(s). 49642/2024 (XIV)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 290252/2024
FOR CONDONATION OF DELAY IN FILING ON IA 290255/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
290256/2024
IA No. 290255/2024 - CONDONATION OF DELAY IN FILING
IA No. 290256/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 290252/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 38346/2024 (XIV)
IA No. 301825/2024 - CONDONATION OF DELAY IN FILING
IA No. 301826/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 301827/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 301823/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 49569/2024 (XIV)

IA No.294770/2024-CONDONATION OF DELAY IN FILING and IA No.294773/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.294783/2024-INTERVENTION/IMPLEADMENT and IA No.294769/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.294774/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

W.P.(C) No. 861/2024 (X)

Diary No(s). 30849/2024 (XIV)

IA No. 277068/2024 - AMENDMENT OF APPEAL / PETITION / I.A.
IA No. 275724/2024 - CONDONATION OF DELAY IN FILING
IA No. 275722/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 275725/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 13633/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 53484/2024 (XIV)

IA No.280549/2024-CONDONATION OF DELAY IN FILING and IA No.280548/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.280551/2024-INTERVENTION/IMPLEADMENT

Diary No(s). 1549/2025 (XIV)

IA No. 18858/2025 - CONDONATION OF DELAY IN FILING
IA No. 18862/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 18854/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 57951/2024 (XIV)

IA No. 302035/2024 - CONDONATION OF DELAY IN FILING
IA No. 302034/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 302033/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 47722/2024 (XIV)

FOR ADMISSION and I.R.
IA No. 34319/2025 - CONDONATION OF DELAY IN FILING
IA No. 34321/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 34322/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 34318/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 54397/2024 (XIV)

IA No. 30993/2025 - CONDONATION OF DELAY IN FILING
IA No. 30996/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 30994/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 866/2025 (XIV)

IA No. 31759/2025 - CONDONATION OF DELAY IN FILING

IA No. 31763/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 31764/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 31766/2025 - INTERVENTION/IMPLEADMENT

IA No. 31761/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 31757/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 5539/2025 (XIV)

IA No. 32231/2025 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 32230/2025 - CONDONATION OF DELAY IN FILING

IA No. 32233/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 32237/2025 - INTERVENTION/IMPLEADMENT

IA No. 32235/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 32229/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 1667/2025 (XIV)

IA No. 30073/2025 - CONDONATION OF DELAY IN FILING

IA No. 30075/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 30074/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 5142/2025 (XIV)

FOR ADMISSION and I.R.

IA No. 30425/2025 - CONDONATION OF DELAY IN FILING

IA No. 30424/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 30422/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 26273/2024 (XIV)

IA No.173372/2024-CONDONATION OF DELAY IN FILING and IA No.173374/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.173371/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

W.P.(C) No. 104/2025 (X)

IA No. 31133/2025 - EX-PARTE STAY

SLP(C) No. 2964/2025 (XI)

Diary No(s). 261/2025 (XIV)

IA No. 36766/2025 - CONDONATION OF DELAY IN FILING

IA No. 36762/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 36769/2025 - INTERVENTION/IMPLEADMENT

IA No. 36757/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 36759/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 18-02-2025 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

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UPON hearing the counsel the Court made the following
O R D E R

1. List the matters on 25.02.2025.

SLP(C) No.15821/2024, SLP(C) No.14242/2023, SLP(C) No.22071/2023,
SLP(C) No.23064/2023 & SLP(C) No.16086/2024

2. Learned counsel for the petitioner(s) seeks and is permitted to withdraw these special leave petitions. The special leave petitions are, accordingly, dismissed as withdrawn.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR